



भारतीय बीमा विनियामक और विकास प्राधिकरण  
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

**Title:**SUO-MOTU Disclosers

**Reference No.:**Section 4(1) (b)(ii) of RTI Act, 2005

**Date:**15/07/2020

The powers and duties of its officers and employees

| S. No | Details of disclosure  | Links   |
|-------|--|---|
| (i)   | Powers and duties of officers (administrative, financial and judicial) | <a href="#">Link</a>  |
| (ii)  | Power and duties of other employees                                    | <a href="#">Link</a>  |
| (iii) | Rules/ orders under which powers and duty are derived and              | Staff Regulations provide the basis for power and duties of officers and employees <a href="#">Link</a> |
|       |  | Delegation of powers <a href="#">Link</a>   |
| (iv)  | Exercised  |   |
| (v)   | Work allocation  | <a href="#">Link</a>  |